GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3759

TO BE ANSWERED ON THE 12TH AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

RELIEF ASSISTANCE TO STATES

3759. SHRI BAPI HALDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the relief assistance provided by the Union Government to various States in response to natural calamities such as floods or cyclones during the last three years, State-wise including the State of West Bengal;
- (b) the details of damages due to natural calamities in the State of West Bengal during the last three years;
- (c) whether there are any pending compensation or assistance requests from West Bengal for any recent natural calamities; and
- (d) if so, the reasons for such pendency and the time by which the State is expected to get the remaining funds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including assessment of damages due to any calamity and disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from State Disaster Response Fund (SDRF) already placed at their

disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments provides requisite logistics financial and and support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). In order to expedite the assessment and release of additional financial assistance to States, Government of India took a significant decision on 19.08.2019 to depute IMCT immediately in the aftermath of any natural calamity of severe nature, and without waiting for the memorandum from the State Government. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation. The details of funds provided to the states, including West Bengal under SDRF/NDRF is at Annexure.

- (b): The Ministry does not centrally maintain the data of damages due to any disasters. The information on damages due to natural calamities in the state during the last three years has not been furnished by the Government of West Bengal, despite official request by the Ministry.
- (c): No.
- (d): Does not arise.

Statement showing State-wise details of releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the years 2022-23 TO 2024-25

(Rs. in crore)

Sr No.	State	Centre's Share of SDRF Released			Release from NDRF (For all calamities including flood/cyclones)		
140.		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1.	Andhra Pradesh	940.00	987.20	1036.00			56.90
2.	Arunachal Pradesh	210.40	220.80	115.60			
3.	Assam	648.80	680.80	716.00	250.00		29.02
4.	Bihar	1189.60	1248.80	1311.20			
5.	Chhattisgarh	181.60	181.60#	380.80#			33.24
6.	Goa	9.60	9.60	10.40			31.50
7.	Gujarat	556.00	1140.00#	600.00#			
8.	Haryana	412.80	433.60	455.20			
9.	Himachal Pradesh	342.40	360.80	378.40	214.26	787.25	84.56
10.	Jharkhand		476.80#	1027.20#			
11.	Karnataka	664.00	697.60	732.00	939.83		3528.45
12.	Kerala	264.00	277.60	291.20			
13.	Madhya Pradesh	1528.80	1605.60	1686.40			
14.	Maharashtra	2706.40	2841.60	2984.00			
15.	Manipur	35.20	18.80	50.00			12.15
16.	Meghalaya	27.20	27.20#	59.60			11.98
17.	Mizoram	39.20	41.60	43.20			18.36
18.	Nagaland	34.40	36.80	38.40	107.31		181.81
19.	Odisha	1348.00	1415.20	1485.60			45.09
20.	Punjab	416.00	436.80	458.40			29.60
21.	Rajasthan	1244.80	1307.20	1372.00	13.46		
22.	Sikkim	42.40	44.80	47.20		81.89	229.82
23.	Tamil Nadu	856.80	900.00	944.80			360.09
24.	Telangana	188.80	584.80#	416.80			42.78
25.	Tripura	56.80	60.80	71.60			186.40
26.	Uttar Pradesh	812.00	1664.80#	1748.40#			172.95
27.	Uttarakhand	787.20	826.40	434.00			21.30
28.	West Bengal	849.60	892.00	936.00			84.77
Total		16392.80	19419.60	19830.40	1524.86	869.14	5160.77

#Including arrears of SDRF for the previous year.